

Rev. Application No.
457/2 in OA 419/95

①

IR
Application
457/2 filed by
A.V. Srivastava,
on behalf of
respondents in OA
419/95, which was
dated on 22/02/02
and by Bench of
Hon'ble Mr. Justice R.R.K.
Trivedi, V.C & Hon'ble
Hon'ble Mr. Justice K.K. Srivastava,

MD
28/5/02

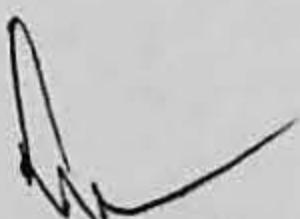
(By Circulation)

08.7.2002

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

HONMAJ.GEN.K.K.SRIVASTAVA, MEMBER(A)

This application for review of the order dated 22.2.02 passed in OA No.419/95 has been filed on 6.5.02. by the respondents. We have perused the order and review application. However, we do not find that the order suffers from any apparent error of law calling for our interference by way of review. The review application is accordingly rejected.


MEMBER(A)


VICE CHAIRMAN

Uv/